## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/ 57 /2017

IN

PETITION NUMBER

: CP/9/2016

NAME OF THE PETITIONER(S)

: St Marys Hotels Pvt Ltd + 5 Others

NAME OF THE RESPONDENT(S)

: T.O. Abraham

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Imthiaz Ahmed .VK For K Goldtham Kuma

coursel for Petitioner

2. B. Dhanenaj' -

**ORDER** 

Counsels for both the parties are present. Counsel representing the Respondent prayed for time. At request, time is enlarged. Put up on 16.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)